NAME OF CORPORATE DEBTOR: AVASARALA TECHNOLOGIES LIMITED; DATE OF CIRP COMMENCEMENT: 4TH JULY, 2023 LIST OF CREDITORS AS ON

Under Regulation 13(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Claim No.	Name of Creditor	Identificati	Details of Claim Received		Details of Claim admitted					Contingen	Mutual Se	Not admit	Under verification
				Date of Receipt	Amount claimed	Admitted	Nature of	Covered b	Related Pa	%age voting in CoC				
1	OC_1	Florintree Strategies LLP	AAZ-1362	01-Aug-23	30,00,00,000	30,00,00,000	Unseured	NIL	Related pa	NIL	NIL	NIL	NIL	NIL
			Total		**30,00,00,000**	**30,00,00,000**								